

Court-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 335 of 2013 in
Appeal No. 252 of 2013 &
I.A. No. 375 & 426 of 2013 &
IA no. 78 of 2014

Dated : 07th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Gujarat Urja Vikas Nigam Ltd.Appellant(s)

Versus

EMCO Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent (s) Ms. Shikha Ohri
Mr. S.R. Pandey (Rep.) for R-2
Mr. Gaurav S. Mathur with
Mr. S.P. Jha (I.A. No. 426/13)
Mr. Hemant Singh and
Ms. Marag A. ((I.A. No. 375/13)

ORDER

Post the matter for the hearing the IA no. 335 of 2013 in Appeal no.
252 of 2013 on **24.02.2014**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson